

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi ... Applicant / Petitioner
Vs
Praveer Construction Pvt Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Petitioner -
For the Respondent -

ORDER

IA-2899/2020

IA-2365/2020 is already allowed vide order dated 23.07.2020. Accordingly, this urgent hearing application is hereby closed.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)